

**Circle Inspector (Class-III) (Panchayat Service)  
Recruitment Rules, 1998**

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In exercise of the powers conferred by section 227 read with section 274 of the Gujarat Panchayat Act, 1993 (Guj. 18 of 1993) and in supersession of all the rules made in this, behalf, the Government of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Circle Inspector (Class-III) (Panchayat Service), namely :-

**1. 1. :-**

These rules may be called the Circle Inspector (Class III) (Panchayat Service) Recruitment Rules, 1998.

**2. 2. :-**

Appointment to the post of Circle Inspector (Class-III) (Panchayat Service) shall be made by promotion of a person of proved merit and efficiency from amongst the persons who have worked as Village Panchayat Secretary (Class III), (Panchayat Service) for not less than five years.

**3. 3. :-**

A candidate appointed by promotion shall have to undergo such training for such period and pass the post-training examination and an examination in Hindi or Gujarati or both as may be prescribed by the Government.